

**THE GAUHATI HIGH COURT AT GUWAHATI**  
*(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)*

**NOTIFICATION**

*Dated Guwahati the 25<sup>th</sup> August, 2022*

No.HC.VII-33/2018/ **7259** /A. ### Options from the retired Grade-I Officers of the Assam Judicial Service are called for, for appointment to the post of Presiding Officer, ePOCSO Court, on Contractual basis initially for a period of 1(one) year which may be extended; with a monthly remuneration equivalent to last pay drawn – (minus) pension in the following 10 (ten) districts:

1. Bongaigaon,
2. Chirang,
3. Darrang,
4. Dhemaji,
5. Dibrugarh,
6. Goalpara,
7. Hailakandi,
8. Hojai,
9. Jorhat,
10. Karimganj.

The retired Grade-I Officer of the Assam Judicial Service with relevant experience, preferably from the place where the ePOCSO Courts will be established are requested to submit their options in preferential order, through e-mail at [apptt.ghc@gmail.com](mailto:apptt.ghc@gmail.com) on or before **31.08.2022**.

By Order,  
*Sd/-Romen Baruah*  
**REGISTRAR (VIGILANCE)**

Memo No.HC. VII-33/2018/ **7260 – 7264** /A.  
Copy to:-

Dated: 25.08.2022

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The District and Sessions Judge (All)
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
5. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**